

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 199 OF 2015

Dated: 13th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Maharashtra State Power Generating Co. Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Mr. D.V. Raghu Vamsy for MERC**

ORDER

Learned counsel for the Appellant says that she will be filing rejoinder during course of the day. Pleadings are complete.

List the matter for hearing on **15.02.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**